

COURT -I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1210 OF 2018 IN
APPEAL NO. 272 OF 2018

Dated: 8th March, 2019

In the matter of:

Bhopal Dhule Transmission Company Limited

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **20.03.2019 at 2:30.**

(Court Master/PS)

Kt/pk